

GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO- 4729

ANSWERED ON- 28/03/2025

REJECTION RATES OF VISITOR VISAS FOR INDIANS

4729. SHRI ANTO ANTONY

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) the steps taken/proposed to be taken by the Ministry to address the rising rejection rates of visitor visas for Indian applicants in the UK, Australia, New Zealand and US;

(b) whether the Ministry has any data on visa rejection rates for Indian applicants over the past five years to these countries;

(c) if so, the details thereof, year-wise and State-wise; and

(d) the manner in which the Ministry engages with the Government of these countries to simplify visa processes and reduce rejection rates for Indian travellers?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a) & (d) Formulation of visa related policies, including acceptance or rejection of visa, is a sovereign matter of the concerned country. However, visa related matters, particularly visa policies intended to improve ease of travel and to simplify visa processes for Indian citizens are taken up by the Government through bilateral mechanisms, including during Consular Dialogues, with foreign countries and during high level visits.

(b) & (c) The details of visa issuance or visa rejection are only available with foreign Governments, and are not disclosed/ available in public domain.
